

Sl. No. 11

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/1/9/AMR/2024		9 of IBC	Elkem South Asia Pvt Ltd Vs Navayuga Engineering Company Ltd

**ORDER**

**Present:** None appears for both the parties

In view of the withdrawal memo filed by the OC in e-portal stating that the matter is amicably settled between the parties. Hence, the memo is taken on record and TCP(IB)/1/9/AMR/2024 is dismissed as withdrawn. Accordingly, TCP (IB)1/9/AMR/2024 is disposed of.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)